

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/313/13
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

NAME OF THE COMPANY : M/s. Ozone Overseas (P) Ltd. 297

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Vishu Bala, Authorized Representative of the company.

ORDER

It is prayed that the matter be dismissed as withdrawn, as it was filed under the misconception that they had violated the provisions of Section 297 of the Companies Act.

Accordingly, dismissed as withdrawn.

5d/-
(Ina Malhotra)
Member Judicial